

GOVERNMENT OF INDIA
MINISTRY OF TEXTILES
RAJYA SABHA
UNSTARRED QUESTION NO-2392
ANSWERED ON- 17/12/2021

REJUVENATING JUTE INDUSTRY

2392. DR. ABHISHEK MANU SINGHVI:

Will the Minister of TEXTILES be pleased to state:

- (a) the steps taken by the Ministry to rejuvenate the dying jute industry in eastern part of India;
- (b) the steps taken by the Ministry to address the issue of intense competition and cheap Bangladeshi imports; and
- (c) the steps taken by the Ministry to ensure that the jute balers receive timely payments from mills?

ANSWER

THE MINISTER OF STATE FOR TEXTILES
(SMT. DARSHANA JARDOSH)

(a): Under Jute Packaging Material (Compulsory Use in Packing Commodities) Act, 1987, the Government specifies the commodities and the extent to which they are mandatorily required to be packed in Jute Packaging Materials.

During the last three years, 100% foodgrains and 20% sugar is required to be packed in jute bags. The order mandating compulsory packaging of sugar and foodgrains has given tremendous support to the jute industry in India over the last three decades.

In addition, the following promotional schemes / activities for development and promotion of jute sector have been implemented by National Jute Board (NJB) throughout the country including Eastern Part of India: -

(i) JUTE I-CARE:

Jute-ICARE (Improved Cultivation and Advanced Retting Exercise) scheme has been implementing for improvement of quality and yield of raw jute production. So far, 140 Blocks having 1,25,000 Hectare land of West Bengal, Bihar, Assam, Orissa, Meghalaya, AP & Tripura have been covered and 3,00,000 farmers of these states got benefit from the scheme.

(ii) Incentive Scheme for Acquisition of Plant and Machinery (ISAPM):

For modernization of jute industry, an incentive amounting to Rs. 7176.26 lakhs to jute mills and JDP units has been released during 2014-15 to 2020-21.

(iii) Export Market Development Assistance Scheme–

The scheme facilitated registered manufacturers and exporters of jute products to participate in international fairs and business delegation abroad for export promotion of lifestyle and other JDPs. During 2014-15 to 2019-20, Rs 2005.87 Lakh was reimbursed under the scheme.

(iv) Retail Outlet of Jute Diversified Products and Bulk Supply Scheme-

Retail Outlet scheme supports supply chain and bulk supply of JDPs for selective and mass consumption to enhance the spread of JDPs all over the country. During 2014-15 to 2020-21, an amount of Rs.370.59 lakhs provided to 91 jute entrepreneurs under this scheme.

(v) Jute Integrated Development Scheme (JIDS)–

To provide trainings – basic, advance, and design developments through collaborating agencies for production of jute diversified products and enhance skilled work force for jute diversified sector. During 2016-17 to 2020-21, engaged 65 collaborating agencies, who imparted trainings to 1300 new jute artisans belonging to WSHGs and rural youth.

(vi) Jute Raw Material Bank (JRMB) Scheme –

To supplying jute raw materials at Mill Gate Price to MSME JDP units for production of jute diversified products, NJB engaged 61 collaborating agencies during 2016-17 to 2020-21 and spent Rs 344.97 Lakhs.

For the period of 15th Finance Commission (FY 2021-22 to 2025-26), an Umbrella Program namely National Jute Development Program (NJDP) with an outlay of Rs. 485.58 crore for development and promotion of Jute Sector has been approved. NJDP comprises the following Schemes/Sub-Schemes for implementation by National Jute Board (NJB):

- 1. JUTE-ICARE (Improved Cultivation and Retting Exercise) Scheme** – For improvement of quality and yield of raw jute production.
- 2. Jute Diversification Scheme (JDS)**

Sub-Schemes:

- **Capital Subsidy for Acquisition of Plant & Machinery (CSAPM) for Jute Diversified Products** - To Facilitate modernization / Up-gradation of the existing Jute mills and MSME JDP Units, manufacturing Jute Diversified Products.
- **Jute Resource Cum Production Centre (JRCPC)** - To spread jute diversification programme through trainings to new artisans and WSHGs and sustained employment for production of JDPs.
- **Jute Raw Material Bank (JRMB)** - To Supply jute raw materials to Jute Artisans, MSMEs JDP Producing units, and Beneficiaries of JRCPCs to manufacture Jute Diversified Products at Mill Gate Price.
- **Jute Retail Outlets (JRO)** - To facilitate existing and new Artisans / Entrepreneurs, for promotion & Sale of JDPs through Retail Outlets / Showroom.
- **Jute Design Resource Centre (JDRC)** - Designing and development of Market worthy innovative JDPs, helping existing and new JDP manufacturers / exporters.
- **Production Linked Incentive (PLI)** - Jute Mills and MSME JDP units exporting JDPs to be supported for making them cost competitive in the international markets to help fetch export orders for JDPs.

3. Market Development & Promotion Scheme (MDPS) - To support the JDP entrepreneurs /exporters for promotion and sale of JDPs, in the Domestic / export market, development of Jute Mark Logo for certification of quality, JDPs Publicity campaign to popularize Jute as Eco-friendly products.

4. Scholarship Scheme for Girl Children of Workers of Jute Mills/MSME JDP units – To support the girl children of the workers of Jute Mills / JDP – MSME units on passing out secondary and higher secondary examinations.

(b) : Jute Commissioner had issued a Notification bearing No. 698 (E) dated 04-07-2002 under the Jute & Jute Textiles Control Order, 2000; directing all Manufacturers, Importers, Processors and traders to mark/ print/ brand certain words on the items of jute and jute textiles. In case of import of jute bags, the words “Bag made in – Country of Origin” are required to be marked/ printed/ branded. The objective of issuing this Notification is to ensure that imported jute bags are not used in the foodgrains and sugar sectors till the stipulated percentage of commodities are packed in jute bags.

Also, the Ministry of Finance has imposed the Anti-dumping duty on import of jute goods from Bangladesh and Nepal under Notification dated 5th January, 2017 to safeguard the domestic market.

(c) : On receipt of any complaint regarding payments from jute mills, O/o Jute Commissioner takes up the matter of prompt payment to Jute Farmers and Jute Balers through various meetings and communication with jute industry.
